रक्षा अनुसन्धान श्रीर विकास विभाग में राज्य मंत्री (श्री श्रहण सिंह): उच्वतन न्यायालय, पटना उच्च न्यायालय और पटना सब न्यायालय में दानापुर छावनी बोर्ड में संबंधित अनिर्णीत मामलों को संख्या और उनके श्रितिर्णीत पड़े रहने की श्रवधि इस प्रकार है:—

> मामलों की ग्रनिर्णीत पड़े रहने की ग्रवधि संख्या

उच्चतम न्यायालय 2* 19/6 श्रीर 1980 उच्च न्यायालय, पटना 2 19/5 श्रीर 1984 पटना सत्र न्यायालय 21 1975 से श्रब तक

ऊपर बनाए गए मःमलों हहित सभी कानूनी मामलों में 1980-81 से 9984-85 तक लगभग 76,30 रु खर्च िंटए गए।

Suspension of ACBI Officer

3160. SHRI CHATURANAN MISHRA: Will the PRIME MINISTER be pleased to state:

- (a) whether a DSP of C.B.I. has been suspended for assaulting and trying to implicate in a false case the Jiont Director (Enforcement) of the Delhi Transport Authority;
- (b) if so, what are the details of the case; and
- (c) what action Government are contemplating to protect the morale of honest officers against similar acts of intimidation?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM):

(a) and (b) On a complaint of the Joint Director (Enforcement), Directorate of Transport, Delhi Administration, an enquiry has been ordered

against a Deputy Superintendent of Police Special Police Establishment (CBI), for his alleged misconduct and he has been placed under suspension. Earlier on a complaint a case was registered and a trap was laid against the said Joint Director (Enforcement) by the Deputy Superintendent of Police.

(c) Sufficient safeguards exist in the Central Bureau of Investigation to protect the morale of honest officers and prevent registration and investigation of cases without proper authority Cases of breach of instructions in this regard are dealt with promptly and sternly.

Setting up of Naval Academy

3161. SHRI M. KADHARSHA: Will the PRIME MINISTER be pleased to state:

- (a) whether Government have finalised the decision to set up a Naval Academy;
- (b) if so, what are the details thereof;
- (c) if not, by when the decision is to be taken; and
- (d) what are the reasons for delay in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH): (a) and (b) Yes, Sir. It has been decided to establish the new Naval Academy at Ezhimala in Cannanore District of Kerala. Land has been taken over for this purpose.

(c) and (d) Do not arise.

Forest Area in the country

3161. SHRI M. KADHARSHA: Will the PRIME MINISTER be pleased to state:

(a) what is the percentage of the forest area to the total land area in the country;